

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2011

Dated: 25th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

**Haryana Power Generation Corporation
Limited**

... Appellant (s)

Versus

**Haryana Electricity Regulatory
Commission**

... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Dahiya

Counsel for the Respondent (s) : Ms. Shikha Ohri

ORDER

Heard both the parties. Learned counsel for both the parties seek four weeks' time to file their respective written submissions. They are permitted to do so.

Matter be listed for reporting compliance on **22nd February, 2012.**

**(V.J. Talwar)
Technical Member
rkt**

**(P.S. Datta)
Judicial Member**